

SUPREME COURT OF INDIA

Re: Appointment of Mr. Justice A.A. Kureshi as Chief Justice in Madhya Pradesh High Court.

Office of the Chief Justice of the Madhya Pradesh High Court would be falling vacant, very shortly, consequent upon retirement of Mr. Justice S.K. Seth, Chief Justice of that High Court. Therefore, appointment to that office is required to be made.

Mr. Justice A.A. Kureshi is the senior-most Judge from Gujarat High Court and at present is functioning, on transfer, in Bombay High Court. Having regard to all relevant factors, the Collegium is of the considered view that Mr. Justice A.A. Kureshi is suitable in all respects for being appointed as Chief Justice of the Madhya Pradesh High Court. The Collegium resolves to recommend accordingly.

(Ranjan Gogoi), C.J.I.

(S.A. Bobde), J.

(N.V. Ramana), J.

New Delhi,
May 10, 2019.